

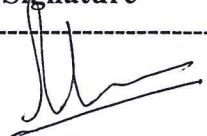
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

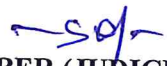
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/193/2016  
NAME OF THE PETITIONER(S) : Subbaraj Srinivasan  
NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	Naureen Kumer Muithi	for Petitioner	
2)	SHRENIK	for R2 & 5	Shrenish

**ORDER**

Counsels for both the parties are present and prayed for time to make final arguments.  
At request, time is enlarged. Put up on **12.12.2017 at 10.30 A.M.**

  
MEMBER (JUDICIAL)

ghk